

1	2	3	4	5	6
27.	West Bengal	174.07	107.78	0.00	281.85
28.	JM (PO) Calcutta	64.43	23.89	0.00	88.32
29.	Chandigarh	2.06	2.99	0.00	5.05
	Stocks in Transit	210.90	240.31	0.00	451.21
	Grand Total (All-India)	7486.60	3997.98	0.00	11484.58

(P) - Provisional  
 (Neg.) - Below 50 Townes  
 (Source) - FCI

### STATEMENT - II

*Stocks of Foodgrains in the Central Pool Held by State Government/State Agencies as on 1.10.1996.*

(In lakh tonnes)

State	Rice	Wheat	Total
Madhya Pradesh	3.48	0.00	3.48
Uttar Pradesh	4.65	1.00	5.65
Punjab	5.00	53.25	58.25
Haryana	5.00	9.37	14.37
Total	18.13	63.62	81.75

[Translation]

### Crimes

783. SHRI PRABHU DAYAL KATHERIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Nabbe pratishat hatyare to pakre hi nahi jaate", appearing in 'Nav Bharat Times', dated August 29, 1996;

(b) if so, the reasons therefor;

(c) whether the Government have formulated any plan to arrest the culprits at the earliest; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). The news item captioned "Nabbe pratishat hayare to pakar main hi nahin aate" has come to the notice of the Government.

The news item is reportedly based on the report 'Crime in India 1994' published by the National Crime Records Bureau. However, the data contained in the said report have been wrongly interpreted in the news item. "Arrest Rate" have been mistaken in the news item as the percentage of persons arrested. The term "Arrest Rate" has been explained in the glossary of the

said report as number of arrests per lakh (100,000) of population.

12.01 hrs.

### PAPER LAID ON THE TABLE

**Notification under the Essential Commodities Act, 1995 and Memorandum of Understanding between National Seeds Corporation Limited and Ministry of Agriculture for the year 1996-97.**

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : I beg to lay on the table.

(1) Copy each of the following notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1995:-

(i) S.O.753(E) published in Gazette of India dated 31st October, 1996 containing Order fixing the specification of the fertiliser for Potassium Chloride (Muriate of Potash) imported in India from Commonwealth Independent States Countries for a period of one year with effect from the 31st October, 1996.

(ii) S.O. 672(E) published in Gezette of India dated the 1st October, 1996 containing Order indicating the supplies of fertilizers to be made by domestic manufacturers of fertilizers to various States, Union Territories/Commodity Board during Rabi 1996-97 season.

[Placed in Library See No LT-644/96]

(2) A copy of the Memorandum of Understanding (Hindi and English version) between the National Seeds Corporation Limited and the Ministry of Agriculture for the year 1996-97.

[Placed in Library See No LT-645/96]